

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 110(ND)16
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2016**

**NAME OF THE COMPANY: M/s. Ms. Chandra Bala Modi & ANr. V/s. M/s. Synapse
Communications Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1	Ms. U.K. Chandhry	Sr. Adv	P-2 & P-4	Arany Garg
2	Arany Garg	Adv		
3	Human shu Vij	Adv		
4.	Arun Kathpalia	Senior Adv.	Petitioners	Siddharth
5.	Ashish Dholakia	Adv		
6.	Sandeep D. Das	Adv		
7.	Siddharth Sharma	Adv		

ORDER

After hearing the Id. Sr. Counsels at length, the first hurdle to be crossed is the point of limitation raised by the Id. Senior Counsel for the respondents. In view of the same, it would be expedient to have the reply

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of the respondents on record. Let the same be filed within two weeks from today. Rejoinder, if any, be filed within two weeks thereafter.

2. In the meanwhile, Status Quo is directed to be maintained in respect of the two properties namely B-6 & B-10, NSEZ, Noida and the shares of R4.

3. To come up on 07.09.2016.

Sd/-

(Ina Malhotra)
Member (Judicial)

Sd/-

(R Varadharajan)
Member (Judicial)